

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CRLMP.NO. 2511/2006 in CRIMINAL APPEAL NO(s). 1636 OF 2005

GHURELAL & ORS

Appellant (s)

VERSUS

STATE OF RAJASTHAN

Respondent(s)

(for bail and office report )

Date: 28/04/2006 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ASHOK BHAN

HON'BLE MR. JUSTICE LOKESHWAR SINGH PANTA

For Appellant(s)

Mr. Altaf Ahmed, Sr. Adv.

Mr. Altaf Hussain , Adv.

Mr. Harbans Lal Bajaj,Adv.

For Respondent(s)

Mr. Naveen Kumar Singh, Adv. for

Mr. Aruneshwar Gupta, Adv.

UPON hearing counsel the Court made the following

O R D E R

Appellants have already undergone more than 9 years' of actual imprisonment. They are ordered to be released on bail subject to the satisfaction of

the trial Court.

(Parveen Kr. Chawla)

Court Master

(Kanwal Singh)

Court Master